

Directors nominated by the Government and one elected Director. In order to strengthen the democratic character of the Board, six former Directors and one Delegate who is the Chairman of the Delegates, Forum, are being associated with the deliberations of the Board of Directors as invitees, and do not have either the status of Director or voting rights.

(e) and (f) Do not arise in view of reply to (c) & (d)

[Translation]

Clearance to GPCL

3939. SHRI N.J. RATHWA : Will the PRIME MINISTER be pleased to state :

(a) whether any proposal has been sent by the Department of Power and Petrochemicals of Gujarat

Government to the Union Government regarding clearance in principle to GPCL from Central Electricity Authority during the last three years. till date;

(b) if so, the details and latest position thereof; and

(c) the time by which the clearance is likely to be given to GPCL ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : (a) Yes, Sir.

(b) and (c) Five project proposals were received in the Central Electricity Authority from Gujarat Power Corporation Limited (GPCL) for accord of 'in-principle'/techno-economic clearance. The details of these projects and their present status is as follows :

Sl. No.	Name of the Project	Capacity (MW)	Date of Receipt in CEA	Date of issue of IPC	Present Status
1.	Akrimota Lignite TPS	240	12/93	22.7.94	Project returned on 7/95 as GPCL transferred the project to M/s. GMDC. Subsequently, GMDC was informed on 19.2.1997 that IPC is not required in case of project being executed by State Public undertaking.
2.	Gogha Lignite based Power Plant	240	8/93	21.7.94	Project returned on 12.7.1996 as GPCL is yet to identify the executing agency for the project.
3.	Pipavav dual fuel based Power Station	615	12/93	-	Project returned on 14.10.1996 as GPCL is yet to identify the executing agency for the project.
4.	Kharsalia Lignite based Power Plant	120	10/95	-	Project returned on 28.2.1996 as GPCL is yet to identify the executing agency and yet to tie-up inputs/clearances for the project.
5.	Coal based Coastal Thermal Power Station (near Pipavav)	1000	1/96	-	Project returned on 17.9.1996 as GPCL is yet to identify the executing agency and yet to tie-up inputs/clearances for the project.

[English]

Drinking Water Projects

3940. SHRI N.K. PREMCHANDRAN : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state

(a) the details of various drinking water projects

pending with the Union Government, State-wise;

(b) the action being taken by the Government on these projects;

(c) the time by which clearance is likely to be given to these projects;

(d) whether sanction and financial assistance has